GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 317 TO BE ANSWERED ON 18.12.2017

CODE ON WAGES

317. SHRIMATI K. MARAGATHAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government intends to introduce the labour code on wages and if so, the details thereof;
- (b)whether intra-ministerial discussions were held for the proposed labour code on safety and working conditions; and
- (c)if so, the details and the outcome thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a): The Labour Code on Wages has been introduced in Lok Sabha on 10.08.2017 and subsequently, referred to the Parliamentary Standing Committee on Labour.

(b) & (c): Intra-Ministerial discussions with concerned organizations are part and parcel of any amendment in Labour Law. The Code on Occupational Safety, Health and Working Conditions is at present prelegislative stage.
